NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/15	TP 35/17	Hearing	433 (e) &	Kasturi & Sons Ltd. Vs. Magnum
-			(f)	Intergrafiks (P) Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

MANJULA: K.S

9980264329

SIGNATURE

Counsel for petitioner is present. She has filed proforma. Registry is directed to check and put up.

List it on 05.09.2017.

MEMBER (J)

MEMBER (T)